

DIVISION BENCH
COURT - I

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/255(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	LAXMIDHAR MOHANTY VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (hybrid) Mode

Mr. Akash Sharma, Adv.] For the Operational Creditor

Mr. Joy Saha, Sr. Adv.] For The Corporate Debtor

Mr. Shaunak Mitra, Adv.

Mr. Sehashis Sen, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **27.08.2024**.

Satyajit Roy
Court Officer